## **HIGH COURT OF ORISSA: CUTTACK**

F.No.III-A-05/2017 (P.F.-I)/9712 Dated: 28.05.2025

#### NOTICE

### Notice for disposal of 426 nos. and 13 lots of condemned furniture and other misc. items on "As Is Where Is And Whatever There Is Basis".

Sealed price quotations are invited for disposal of 426 nos. and 13 lots of condemned wooden, metal furniture and other misc. items of the Court on "As Is Where Is and Whatever There Is Basis". The items shall be sold to the quotationer who will quote the <u>consolidated highest</u> <u>rate</u>. The sealed quotations are invited for the whole lot (i.e., all the items contained in the list as detailed at Annexure 'A') and no quotation shall be accepted for any part of the same.

The total cost of the condemned articles shall not be less than Rs. 76,150 /- (Rupees Seventy Six Thousand One Hundred Fifty) only.

Bidders are required to submit the Technical and Financial Bids separately. The bids in sealed Cover-I containing "Technical Bids" (as at Annexure-B) and sealed Cover-II containing "Financial Bid" (as ast Annexure-C) should be placed in a third sealed cover super-scribed as **"Quotation for disposal of condemned wooden and metal office furniture"** must reach the address of "Registrar (Judicial), High Court of Orissa, Cuttack-753002" on or before 3 P.M. of 10.06.2025 by speed post/registered post / courier & can also be directly submitted at the Admin Diary Section of the High Court of Orissa, Cuttack.

The Office shall not be responsible for any kind of Postal transit delay. The quotations shall be opened on the scheduled date in the presence of quotationers or their authorized representatives as tabled below in the Chamber of Registrar (Judicial).

SI.	Didding Schedule	Deadline	
No.	Bidding Schedule	Date	Time
1	Date of issue of Tender Documents	28.05.2025	2:00 PM
2	Bid due date and time	10.06.2025	3:00 PM
	M. 66. 252	02.06.2025	11:00 AM
3	Item inspection Schedule	to	То
6		09.06.2025	03:00 PM
4	Opening of bid document	11.06.2025	12:00 PM

#### <u>Critical Date Sheet:-</u>

The authority reserves the right to accept or reject any part of or all tenders without assigning any reason thereof.

#### Instructions and Terms & Conditions: -

 The Participants may physically inspect the items kept in the store between 11AM to 3PM on any working day between 02.06.2025 to 09.06.2025 and satisfy themselves with the items they are bidding for. Interested dealers, if so desire, may contact to Store and Purchase Section via Mobile No. 8847822308/ 8093820097 or personally visit Store and Purchase Section between 11:00 AM and 3:00 PM on any working day between 02.06.2025 to 09.06.2025 for any clarification in this regard.

- 2) The representatives of the quotationers who would like to participate in the opening should inform in advance regarding their participation, so that their entry in the premises of the High Court be regularised. They should also bring their valid identity proof for the purpose.
- No quotation either by post or by hand shall be received after the specific time and date mentioned above. No extension of date and time shall be allowed.
- 4) Earnest Money / Bid Security of Rs. 5,000 /- (Rupees Five Thousand only) in the form of an Account Payee Demand Draft drawn in favour of "The Registrar (Judicial), High Court of Orissa, Cuttack" will have to be deposited along with price quotation documents by due date. Name of the firm, telephone no. and the avocation in which the bidder is engaged are to be indicated on the reverse side of the Demand Draft.
- 5) The consolidated amount shall have to be deposited within 02 working days from the date of communication regarding acceptance of price quotation, failing which EMD deposited shall be liable to be forfeited.
- 6) The condemned items will be delivered/ handed over to the highest quotationer from the Court's Central Store, C.B-8 (Registrar Complex) and C.B-2, Cantonment Road, Cuttack premises, only after deposit of full payment in the Store and Purchase Section.
- 7) The condemned items will have to be lifted within 05 working days after depositing the total sale value. All costs including transport and labour shall have to be borne by the highest quotationer.
- Once the release order is issued, the High Court Registry will not be responsible either for safe custody or for any loss or damage to the condemned items.
- 9) The High Court Registry reserves the right to reject any or all the price quotations without assigning any reason thereof. It also reserves the right to withdraw the said condemned items for the disposal without assigning any reason thereof. The decision of the High Court Registry shall be final in this regard during the process of sale of condemned articles at any stage.

ssistant Registrar (Admn.)

#### Memo No.- 9713(2) Date- 28.05.2025 Copy forwarded to the-

- 1. Notice Board for information.
- 2. Superintendent, IT Cell for uploading the Notice in the website of the Court.

28/05/2025 Assistant Registrar (Admn.) High Court of Orissa, Cuttack

Enclosure .: Annexure- 'A', 'B', & 'C'

SL. NO.	CATEGORY	NAME OF ARTICLE	QUANTITY (Number)
1		SMALL SIZE WOODEN ALMIRAH	1
2		WOODEN REVOLVING BOOKSHELF	1
3		WOODEN CUSHIONED CHAIR	1
4		WOODEN DESIGN BLACK CHAIR GUTTED	1
5		WOODEN BLACK CHAIR CUSHIONED	1
6		WOODEN COUCH GUTTED ARM CHAIR	4
7		LEATHER CUSHIONED WOODEN CHAIR	2
8		WOODEN PLY DINNING CHAIR	3
9		CANE MAKE CHAIR	5
10		CANE MAKE CUSHIONED CHAIR	1
11		CANE MAKE TEA POY	1
12		WOODEN FRAME SOFA 1-SEATER SOFT CUSHIONED	1
13		WOODEN FRAME SOFA 1-SEATER LEATHER CUSHIONED	1
14	WOODEN	DRESSING TABLE (WITHOUT MIRROR)	4
15		WOODEN SINGLE BED HEAD SIDE FRAME	1
16		WOODEN ARM CHAIR	1
17		CANE MAKE SWING CHAIR	1
18		MOSQUITO NET STICK (4 Nos. SET, 1 No. broken)	1
19		WOODEN SOFA (3+1) 1 SET	1
20		WOODEN SOFA (2+1+1) 1 SET	1
21		WOODEN PLY TABLE TOP	1
22		WOODEN BED PARTS QUEEN SIZE	01 LOT
23		STEEL BOOKSHELF (FRONT GLASS)	3
24	STEEL	STEEL RACK PARTS (LIBRARY)	1 LOT
25		SUPERINTENDENT TABLE	1

	1			
26		ASO TABLE (1 NO. FRAMI	E DAMAGED)	31
27		STEEL SMALL STAND TABLE		1
28		3-SEATER STEEL BENCH		4
29		STEEL FRAME SOFA (3	S-SEATER)	3
30		STEEL FRAME SOFA (1	-SEATER)	8
31			WITH 1 HP MOTOR	1
		LAWN MOWER MACHINE (02 Nos.)	WITHOUT MOTOR	1
32		TABLE (COVID CE	NTRE)	5
33		STEEL BED PARTS	1 SET	1
34		STEEL BUCKE	T	1
35		STEEL UTENSIL S	TAND	1
36		STEEL STUDY LAMP		2
37		STEEL CUSHIONED	CHAIR	1
38	<b>BI-CYCLE</b>	STEEL GARDEN WATE	RING CAN	1
39		HERO CYCLE LADY BIRD,	(SK1843934390)	1
40		HEROJET BI-CYCLE,	(D705882)	1
41		HEROJET BI-CYCLE, (	H0112863)	1
42		HEROJET BI-CYCLE,	(T321395)	1 .
43		HEROJET BI-CYCLE,		1
44		PLASTIC PADLE DU	JSTBIN	4
45		PLASTIC WATER	TUB	2
46		PLASTIC BUCK	ET	3
47	PLASTIC	ALUMINIUM PARTITIO	ON PARTS	1 LOT + 02 DOOR
48		FIBRE GLASS CUT	PIECE	8
49		COMPUTER CH.	AIR	120
50		PLASTIC CHA	IR	2

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51		ALUMINIUM PALMET ROD	1 LOT
52		PATROMAX GAS LIGHT	6
53		CUT PIECE GLASS (1 No. Very Small)	4
54		GLASS PIECE (SHOWCASE SLIDING DOOR)	4
55		FIRE EXTINGUISHER CYLINDER	6
56	MISCELLANEOUS	ALUMINIUM 3 LEGGED, GLASS TOP TEA POY (1 LEG MISSING)	1
57		RED CARPET	01 LOT
58		DOOR CURTAIN	01 LOT
59		CROCKERY SET, FRYING PAN & UTENSILS KITCHEN ARTICLES	01 LOT
60		DOOR MAT	01 LOT
61	-	MATTRESS SINGLE BED	3
62		CARPET	3
63	SCRAPPED	ENGINEERED WOOD COMPUTER TABLE	20
64		WOODEN DEEWAN (COUCH)	2
65		WOODEN BLACK WHAT NOT	1

ARTICLES AVAILABLE AT C.B8			
SL. NO.	CATEGORY	NAME OF THE ARTICLES	QUANTITY
1		WOODEN STENO TABLE	1
2	WOODEN	WOODEN DRESSING TABLE	1
3	_	WOODEN GUTTED CHAIR	27
4		3 DOOR STEEL ALMIRAH	1
5		STEEL ALMIRAH (SMALL)	1
6		METAL RACK- 6.5"	4
7	STEEL	LIBRARY RACK	01 LOT
8	STEEL	SUPERINTENDENT TABLE	1
9		ASO TABLE (ONLY FRAME)	1
10		METAL SOFA SET (3+1+1)	1
11		TEAPOY WITH GLASS TOP	1

12		METAL GUTTED CHAIR	26
13		ENGINEERING WOOD SIDE TABLE	1
14	MISCELLANEOUS	COMPUTER TABLE	12
15		PLASTIC CHAIR	4

ARTICLES AVAILABLE AT COURT'S GUEST HOUSE PREMISES C.B2			
SL. NO.	CATEGORY	ARTICLE	Quantity
1		WOODEN GUTTED CHAIR	3
2	-	WOODEN LETTER CARRYING BOX	2
3	WOODEN	WOODEN DOOR POST	5
4	-	WOODEN FRAME GLASS WINDOW	3
5		LIBRARY ASSEMBLED RACK PART (STEEL)	14 2 LOT
6	-	STEEL TRUSS	2
7	-	METAL RACK (8' 6")	1
8	STEEL	STAIRCASE RAILING (METAL PIPE)	3
9	SILL	METAL FILE CARRYING TROLLEY	2
10		ASO TABLE (STEEL)	2
11		SUPDT. TABLE (STEEL)	1
12	-	3-SEATER STEEL BENCH	1
13		GLASS PIECE	01 lot
14	-	PLY-WOOD SCRAP	01 lot
15		ENGINEERED WOOD COMPUTER TABLE	2
16	MISCELLENEOUS	PLY-WOOD FILE CARRYING TROLLEY	1
17		ALUMINIUM FRAME DOOR	3
18		PLY DOOR	3
19		PLY SHOWCASE	1

## (TOTAL NO. OF ARTICLES = 426 NOS. & 13 LOTS OF ITEMS)

Total Upset Price Fixed = Rs. 76,150 /-(Rupees Seventy-Six Thousand One Hundred Fifty Only)

## HIGH COURT OF ORISSA, CUTTACK <u>TECHNICAL BID</u>

Supporting documents be annexed with the application Form (Application found deficient in any respect are liable to be rejected without further correspondence).

Sl. No.	Description	Information
1	Name of the Dealer with address	
2	Name of the Contact person with contact details	
3	E-mail Id	
4	PAN Details (with self- attested copy)	
		Amount
		DD No.
5	Earnest Money Deposit details	Date of Issue
5	Lanest Money Deposit details	Name of Issuing Bank
		Address of Issuing Bank
6	Whether all the terms and conditions are agreeable (YES/NO)	

Signature of the Bidder with seal and date

# HIGH COURT OF ORISSA, CUTTACK <u>FINANCIAL BID</u>

Sl. No.	Description	Information
1	Name of the Dealer with address	
2	Consolidated rate for all condemned wooden, metal furniture and other misc. items (as per Annexure-A) (In figure and words)	Rs/- (Rupees) only.

# Signature of authorised signatory of the firm with stamp

#### UNDERTAKING

- I. I/We, the undersigned, certify that I have gone through the terms and conditions of the tender enquiry and undertake to comply with the same.
- II. The rates quoted are final and binding upon us.
- III. I/We give rights to the Competent Authority of O/o Registrar (Judicial), High Court of Orissa, Cuttack to take appropriate action as deems fit in case of any contravention of the terms and conditions of the tender notice.

Place:

Date:

Signature of authorized signatory Designation: Office/firm seal: